

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 13-11-2025 To 13-11-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	3900/2025	SANDIP LAGA @ SANJAY Mobile:9007211476 Email:DEBASISSUR@GMAIL.COM	DILIP KUMAR DAS	04-12-2025	1) ... SERVICE DELIVERED REPORT NOT ATTACHED OF RESPONDENT NO TWO....
2	CRM (A)	3916/2025	PARVINA BIBI @ AJLA BIBI @ ANJOLA Mobile:7003764276 Email:TAPODIPGUPTA86@GMAIL.COM	TAPODIP GUPTA	04-12-2025	1) ... COMPLAINANT IDENTITY DISCLOSED AT ANNEXURES
3	CRM(M)	2407/2025	SRIJAN AICH Mobile:8017093620 Email:AKRAMW762@GMAIL.COM	MD WASIM AKRAM	04-12-2025	1) CRL. MISC. CASE MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY OF LD TRIAL COURT
4	CRM(M)	2413/2025	XXXXXXXXXXXX Mobile:8420013579 Email:BALAJILAWCHAMBERS@GMAIL.COM	ABHISHEK DUTT	04-12-2025	CERTIFIED COPY CONTAINS NAME OF RESPONDENT NO 2
5	CRM(M)	2415/2025	PETITIONER Mobile:8240562780	ARKA RANJAN BHATTACHARYA	04-12-2025	1) AS PER STATEMENT IN COMPLAINT LETTER BY THE VICTIM LADY, PETITIONER IS RELATIVE OF THE VICTIM LADY. SO, NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER NAD HIS RELATIVES IDENTITY 2)IN THE COMPLAINT LETTER , VICTIM LADY RELATIVES NAME HAVE BEEN DISCLOSED 3) SOME SECTIONS WRONGLY MENTIONED IN PETITION
6	CRM(M)	2424/2025	MONI ROY @ BADAL Mobile:7908301268 Email:NEXUSPARTNERS.ASSOCIATES@GMAIL.COM	SOUPAL CHATTERJEE	04-12-2025	1) MENTION CRL. MISC. CASE NO IN 1ST PARA
7	CRM (NDPS)	1444/2025	SANGITA SAHANI Mobile:9831270872 Email:DEBJANISAHU2006@GMAIL.COM	DEBJANI SAHU	04-12-2025	SUPPRESSION OF PREVIOUS REJECTION VIDE CRM (NDPS)/731/2025 BEFORE HONBLE HIGH COURT
8	CRM (NDPS)	1450/2025	DIPALI SAHA AND ORS. Mobile:9647817029 Email:TIPARNA.S.ROY@GMAIL.COM	TRIPARNA ROY	04-12-2025	1) LD ADVOCATE SIGN IN THE LETTER ADDRESSED TO LD P.P. 2) WRONG DECLARATION IN AFFIDAVIT PAGE
9	WPA	25748/2025	SK. ABDUL MUNIR Mobile:9831161839 Email:DRMLAW@YAHOO.COM	DIPAK RANJAN MUKHERJEE	04-12-2025	LIST OF DATES ABSENT

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	WPA	25813/2025	PINTU PAUL Mobile:8981233515 Email:SANJANASHAW07@GMAIL.COM	SANJANA SHAW	04-12-2025	PAGE 1 AND 2 DIST WRONG
11	WPA	25815/2025	KRISHNA BHATTACHARYA Mobile:8981233515 Email:SANJANASHAW07@GMAIL.COM	SANJANA SHAW	04-12-2025	THE HON'BLE CHIEF JUSTICE NAME SPELLED WRONG.
12	WP.ST	236/2025	SMT. SOMA GHOSH ALIAS SOMA PANDA Mobile:7980377580 Email:SUBHOJULY.RD@GMAIL.COM	RAMKRISHNA DUTTA	04-12-2025	1. XEROX COPY OF ORDER COPY IS NEEDED IN BOTH COPIES 2.THROUGH IS MISSING AT 2ND COPY 3. APPLICANT SIGNATURE IS MISSING AT PRAYER PAGE IN 2ND COPY ALSO AFFIDAVIT IS EMPTY

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